

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

23

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/4/2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER : CA/6/IB/2018
PETITION NUMBER : CP/540/IB/2017
NAME OF THE PETITIONER(S) : KotakMahindra Bank Ltd
NAME OF THE RESPONDENT(S) : Lakshmi Vilas Bank Ltd & 1
UNDER SECTION : 47

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

① [Signature]

for [K. Manoj Menon]

Counsel for Applicant

KOTAK MAHINDRA BANK

[Signature]

ORDER

Representing Counsel for the applicant present and prayed for time. At request, time is enlarged. Put up on 24.04.2018.

-59-
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-84-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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